

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Abhijeet MADC Nagpur Energy Private Limited Date of Commencement of Liquidation: 31-08-2018; List of Stakeholders as on Date: 15-07-2020; Name of IP: Mr. Vinod Kumar Kothari; Last 5 digit of registration number: 10033

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs				0				NA
2	Liquidation costs incurred till date				27590362				NA
3	Secured financial creditors	7	20611986895	7	20556945077	0	55041819	0	Annexure 3
4	Unsecured financial creditors	2	512666544	1	100394559	0	412271985	0	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	Annexure 5
6	Operational creditors (Employees)	10	1629955	38	5467628	0	0	0	Annexure 6
7	Operational creditors (Government Dues)	2	1653722671	2	1653722671	0	0	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	3	8675513367	2	12114843	1	2014086	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	Annexure 9
Total		24	31455519432	50	22356235140	1	469327890	0	